

**HIGH COURT OF DELHI, NEW DELHI**

No. \_\_\_\_\_/RG/DHC/2021  
Dated: 15.05.2021

**OFFICE ORDER**

**SUBJECT: SYSTEM OF HEARING OF MATTERS BEFORE DELHI HIGH COURT  
WITH EFFECT FROM 17.05.2021 till 04.06.2021**

In continuation of this Court's Office Order No.4/R/RG/DHC/2021 dated 23.04.2021, the Hon'ble Full Court has been pleased to order that the existing system of hearings in this Court, including the Courts of Registrars and Joint Registrars (Judicial), shall continue upto 04.06.2021 and that the Summer Vacation for this Court shall be as per the already notified schedule/approved calendar.

All other pending routine/ non-urgent matters listed before this Court [including the Courts of Registrars and Joint Registrars (Judicial)] during the period from 17.05.2021 till 04.06.2021 shall stand adjourned *en bloc* as per the following schedule:

S.No.	Date already fixed	New date of hearing
1.	17.05.2021 (Monday)	30.07.2021 (Friday)
2.	18.05.2021 (Tuesday)	02.08.2021 (Monday)
3.	19.05.2021 (Wednesday)	03.08.2021 (Tuesday)
4.	20.05.2021 (Thursday)	04.08.2021 (Wednesday)
5.	21.05.2021 (Friday)	05.08.2021 (Thursday)
6.	24.05.2021 (Monday)	06.08.2021 (Friday)
7.	25.05.2021 (Tuesday)	09.08.2021 (Monday)
8.	27.05.2021 (Thursday)	10.08.2021 (Tuesday)
9.	28.05.2021 (Friday)	11.08.2021 (Wednesday)
10.	29.05.2021 (Saturday)	07.08.2021 (Saturday)
11.	31.05.2021 (Monday)	12.08.2021 (Thursday)
12.	01.06.2021 (Tuesday)	13.08.2021 (Friday)
13.	02.06.2021 (Wednesday)	16.08.2021 (Monday)
14.	03.06.2021 (Thursday)	17.08.2021 (Tuesday)
15.	04.06.2021 (Friday)	18.08.2021 (Wednesday)

By Order,

Sd/-  
(Manoj Jain)  
Registrar General

Encls. No.

Dated:

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. All Principal District & Sessions Judges, Delhi with the request to circulate the Office Order to all the judicial officers of their respective Districts.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
7. The Secretary, Bar Council of India, New Delhi